

श्री प्यारे लाल कुरील "तालिब"
(उत्तर प्रदेश): पन्द्रह बीस मिनट और दे
द जिये। बहुत जरूरी मुआमला है।]

MR. CHAIRMAN: No, no. That will
do.

PAPERS LAID ON THE TABLE

I. APPROPRIATION ACCOUNTS (1963-64) OF THE DEFENCE SERVICES AND THE COM- MERCIAL APPENDIX THERETO.

II. AUDIT REPORT, DEFENCE SERVICES, 1965

THE MINISTER OF FINANCE (SHRI
T. T. KRISHNAMACHARI): Sir, I beg to lay
on the Table, under clause (1) of article
151 of the Constitution, a copy each of
the following papers:

- (i) Appropriation Accounts of the
Defence Services for the year
1963-64 and the Commercial
Appendix thereto. [Placed in
Library. See No. LT-3962/65.]
- (ii) Audit Report, Defence Services,
1965. [Placed in Library. See
No. LT-3961/65.]

ANNUAL REPORT (1963-64) OF THE NATIONAL MINERAL DEVELOPMENT CORPORATION LIMITED NEW DELHI AND RELATED PAPERS.

THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES (SHRI
P. C. SETHI): Sir, I beg to lay on the
Table a copy each of the following
papers, under sub-section (1) of section
619-A of the Companies Act, 1956:—

- (i) Sixth Annual Report and
Accounts of the National Mineral
Development Corporation Limited,
New Delhi, for the year
1963-64, together with the
Auditors' Report on the
Accounts.
- (ii) Review by Government on the
working of the Corporation.

†[] Hindi translation.

[Placed in Library. See No.
LT-3975/65 for (i) and (ii).]

Agreement between India and U.S.S.R.
regarding an iron and steel works at
Bokaro.

SHRI P. C. SETHI: Sir, I also beg to lay
on the Table a copy of the text of the
agreement between the Government of
India and the Government of the Union
of Soviet Socialist Republics for Coopera-
tion in the construction of an Iron and
Steel Works at Bokaro and for extending
a credit for this purpose. [Placed in
Library. See No. LT-3976/65.]

I. REPORT OF THE STUDY TEAM ON IMPORT AND EXPORT TRADE CONTROL ORGANISA- TION.

II. REPORT OF THE *Ad hoc* COMMITTEE ON TOBACCO, AND MINISTRY OF COMMERCE RESOLUTION RELATING THERETO.

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI S. V.
RAMASWAMY): Sir, I beg to lay on the
Table:

- (a) A copy of the Report of the
Study Team on Import and Export
Trade Control Organisation (Part
(I). [Placed in Library. See No.
LT-3963/65.]
- (b) (i) Report of the *Ad Hoc* Com-
mittee on Tobacco.
- (ii) Ministry of Commerce Reso-
lution No. 1/2/65-EP
(Agri.), dated the 22nd
February, 1965. [Placed in
Library. See No. LT-3977/
65.]

ANNUAL REPORT (1963-64) OF THE HINDUSTAN CABLES LIMITED, BURDWAN, AND RELATED PAPERS.

THE MINISTER OF HEAVY
ENGINEERING AND INDUSTRY IN THE
MINISTRY OF INDUSTRY AND SUPPLY
(SHRI T. N. SINGH): Sir, I beg to lay on
the Table, under sub-section (1) of section
619-A of the Companies Act, 1956, a copy
each of the following papers:

- (i) Twelfth Annual Report and
Accounts of the Hindustan Cables
Limited, Burdwan, for the year
ending the 31st March, 1964, to-